

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kishan Chand Suresh Kumar
Vs
Uniply Industries Ltd.

MAIN PETITION NUMBER : IBA/751/2020

(IA/MA) APPLICATION NUMBERS

IA/1461CHE/2024

ORDER

Present: Shri. Vijay Vigneshwar, Ld. Counsel for the Liquidator/Applicant.

This application has been filed seeking documents from the Respondents details mentioned in para-9 and 11 of the application.

Applicant is directed to serve copy of the application on the Respondents and file Affidavit of Service.

List the application on **23.07.2024**, date already fixed in other applications.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs